

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1105
ANSWERED ON:07.12.2004
VIDYALAYA VIKAS NIDHI
Pathak Shri Brajesh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms prescribed to charge Vidyalaya Vikas Nidhi fee from the students (girls/boys) in Kendriya Vidyalayas;
- (b) the items of work on which Vidyalaya Vikas Nidhi has been spent by the Kendriya Vidyalayas during each of the last three years till date;
- (c) whether Union Government has received complaints regarding alleged misuse of the Vidyalaya Vikas Nidhi;
- (d) if so, the details thereof;
- (e) whether the Government proposes to monitor the Vidyalaya Vikas Nidhi: and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

- (a) Vidyalaya Vikas Nidhi is being charged @ Rs.160/- per month per student from all students, except the Science students of classes XI and XII, from whom the amount is being charged @ Rs.200/- per month per student to supplement the expenditure which are being met out of non-plan grants being sanctioned by the Government.
- (b) Vidyalaya Vikas Nidhi has been spent by the Kendriya Vidyalayas during each of the last three years and till date during the current year for providing better education facilities and sports infrastructure, upkeep of Vidyalaya buildings, payment of remuneration of part time contractual teachers, payment of electricity bills, property tax, etc. Vidyalaya Vikas Nidhi has also been utilized for purchase of land, providing of temporary construction and purchase of furniture for the Kendriya Vidyalayas opened during 2003-04 and 2004-05.
- (c) & (d) Yes, Sir. The complaints relate to diversion of funds from Vidyalaya Vikas Nidhi for construction of temporary accommodation.
- (e) & (f) Yes, Sir. The Chief Controller of Accounts and Deputy Controller of Accounts of Ministry of Human Resource Development have been deputed to look into the complaints. The Director General of Audit, Central Revenue has also deputed a team to examine the documents relating to utilization of Vidyalaya Vikas Nidhi.